

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 12.04.2022 (TUESDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Admission (After notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App (AT)(CH) No. 61/2021 & IA No. 698,699 & 700/2021	DRS Logistics P Ltd & 4 Ors V Anjani Kumar Agarwal & 10 Ors <b>With</b>	T.K. Bhaskar	
2.	Comp App (AT)(CH) No. 01/2022 & IA No. 04/2022	Anjani Kumar Agarwal & 5 Ors V DRS Logistics P Ltd & 10 Ors	Anant Merathia	
3.	Comp. App (AT)(CH)(Ins) No. 280/2021	Winlead HK Cable and Wire Products Ltd V Velankani Electronics P Ltd	T.M. Naidu & Co. S.S. Jayanthi	
4.	Comp. App (AT)(CH)(Ins) No. 289/2021 (IA No. 617 & 618/2021)	Sahadulla M.I V State Bank of India & Anr	Subhang P. Nair KMD Muhilan	Process fee not filed
5.	TA No.186 / 2021 in Comp appl. (AT) No.261/2019	Gautam R.Padival& 2 Ors. V Karnataka Treaters Ltd & 55 Ors	Adiya Varma Utkarsh Joshi	Gautham Shivshankar R3, R5 and R9 Amit Pai R7, R28 Shantanu Singh R1 & R8
6.	Comp App (AT)(CH) No. 37/2021	Sudershan Kumar Manchanda & 2Ors V S.M. Kannappa Automobiles P Ltd & 5 Ors	Anirudh Krishnan Nischal Dev	Pradeep Naayak R5 Smaran Shetty R1, R2, R4- R6
7.	Comp App (AT)(CH)(Ins) No. 314/2021 & IA No. 657/2021	Harihara Siva Subramaniam V G.V. Ravikumar Liquidator of Tiruppur Surya Textiles P Ltd	King & Partridge	
8.	Comp App (AT)(CH)(Ins) No. 315/2021	Trippur Suryaprabha Group Trust V G.V. Ravikumar Liquidator of Tiruppur Surya Textiles P Ltd	King & Partridge	
9.	Comp App (AT)(CH)(Ins) No. 320/2021	Stressed Assets Stabilisation Fund V Kumar'S Cotex Ltd	Varun Srinivasan Vinithra Srinivasan	
10.	I.A.No.207/2022 (UHG) in TA No.157/2021 (Comp.App (AT)(Ins)No.995 / 2020)	Sri Adinath Enterprises V S.Rajendran, RP of Vasan Health Care P. Ltd.	Raj Jhabakh Anandh K	

## **For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
11.	Comp App (AT)(CH)(Ins) No. 159/2021 (PH)	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs Svavitva Land Marks & 4 ors <b>With</b>	Edward James	V.P. Raman R1,2 & R3 Divyanshu Rai R4 Arvo Merchant R5
12.	Comp App (AT)(CH)(Ins) No. 160/2021 (PH)	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs State of Karnatka, Principal Secretary to Govt, Department of Industries & Commerce & anr <b>With</b>	Edward James	M.S. Seshadri R1 Divyanshu Rai R2

13.	Comp App (AT)(CH)(Ins) No. 165/2021 <b>(PH)</b>	Mohammed Enterprises (Tanzania) Ltd V Alok Kailash Saxena & 6 others <b>With</b>	Arva Merchant	Divyanshu Rai R1 V.P. Raman R5 & R7
14.	Comp App (AT)(CH)(Ins) No. 170/2021 <b>(PH)</b>	Alok Kailash Saksena V State of Karnataka by its Principal Secretary to Govt, Dept of Industries and Commerce <b>With</b>	Divyanshu Rai Naveen Hegde	M.S. Seshadri
15.	Comp App (AT)(CH)(Ins) No. 171/2021 <b>(PH)</b>	Alok Kailash Saksena V Asst Commissioner of Commercial Tax & anr <b>With</b>	Divyanshu Rai Naveen Hegde	M.S. Seshadri R1
16.	Comp App (AT)(CH)(Ins) No. 172/2021 <b>(PH)</b>	Alok Kailash Saksena V Associate Décor Ltd through RP Alok Kailash Saksena & 9 Ors <b>With</b>	Divyanshu Rai Naveen Hegde	V. P. Raman Caveator for R6 – R8 M.S. Seshadri R1-R4 & R10 Arvo Merchant R5
17.	Comp App (AT)(CH)(Ins) No. 173/2021 <b>(PH)</b>	Alok Kailash Saksena V Svमितva Landmarks & 2 Ors	Divyanshu Rai Naveen Hegde	Shobana Krishnan R1-R3
18.	Comp. App (AT)(CH)(Ins) No. 16/2021	Kennigton Industries Private Limited Vs M/s. Siva Ram Yarns Private Limited	Suemsh Dhawan Vatsala Kak Ankita Bajpai Geethika Sharma Raghav Dembla Pavithra Bawa	A. Chandra Shaker
19.	Comp App (AT)(CH)(Ins) No. 251/2021 & I.A.No. 608/202	Aljo Joseph V Dhanalaxmi Bank Ltd	V. k. Peer Mohamed Khan	Jasin Rose IRP Varun Srinivasan
20.	Comp App (AT)(CH)(Ins) No. 185/2021	Arul Prasad Senniappan V Viprah Technologies Private Limited	P. J. Rishikesh P J Sriganesh Agil Vatachalam	R. Abishek Raman (Vakalat not filed)

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For Assistance,

- 1.Dy.Registrar - **PH No. : 044-2888 0500**  
**CELL : 99402 25692**
- 2.Court Officer - **PH No. : 044-2888 0450**

By the order of Hon'ble Member (J)

(Chennai Bench)